

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 19.3.2002

OA No.367/2000

Shambhu Prasad Sharma /so Shri J.K.Sharma by cast Sharma
r/o 48, Ram Nagar Sodala, Jaipur presently working as
Senior Telephone Supervisor, Directory Section, O/o the
Principal General Manager, Jaipur

..Applicant

VERSUS

1. Union of India through the Secretary to the Govt. of India, Department of Telecommunication, Sanchar Bhawan, New Delhi.
2. Chief General Manager, Telecom, Rajasthan Circle, Jaipur
3. Principal General Manager, Telecom Jaipur District, Jaipur

.. Respondents

Mr. P.N.Jati, counsel for the applicant

Mr. P.C.Sharma, proxy counsel to Mr. Sanjay Pareek, counsel for the respondents

CORAM:

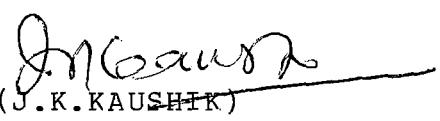
Hon'ble Mr. H.O.Gupta, Member (Administrative)

Hon'ble Mr. J.K.Kaushik, Member (Judicial)

ORDER

Per Hon'ble Mr. H.O.Gupta, Member (Administrative)

The learned counsel for the applicant submits that he wants to withdraw this O.A. He further submits that he is doing so after consultation with his client and endorsement in this regard has been made in the record. Prayer is allowed. The O.A. is disposed of as withdrawn.


(J.K. KAUSHIK)

Member (Judicial)


(H.O.GUPTA)

Member (Administrative)